

for placement and intensive industrial training of the students. It has further been decided that there will be a Monitoring Committee to ensure quality as well as availability of infrastructure in different colleges for these courses.

SC/57/036  
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**Tribals in Orissa**

49. **SHRI BHARTRAHARI MAHTAB :**  
**SHRI RANJIB BISWAL :**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether 90% of tribals in Orissa are living below the poverty line;

(b) if so, the reasons therefor;

(c) whether the Government propose to take any measures to uplift the living standard of these tribals;

(d) if so, the details thereof;

(e) whether these tribals have been rehabilitated under Indira Awas Yojna;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) According to the estimates of Planning Commission on Poverty for 1993-94, 71.26% and 64.85% of tribals of Orissa are still below the poverty line in rural and urban areas, respectively.

(b) The Topographical disadvantage of tribal areas, forest and hill based under developed economy etc. are responsible reasons for the poverty of the tribals.

(c) and (d) Various poverty alleviation programmes including programmes under Human Resource Development are being implemented under Tribal Sub Plan strategy. In addition, various Central and Centrally sponsored programmes are also being implemented by the States/UTs in addition to exclusive State Plan programmes to uplift the standards of Scheduled Tribes population.

(e) to (g) The information is being collected from the Government of Orissa.

11.9-50  
**Infiltration of Bangladeshi Refugees in Orissa**

50. **SHRI BHARTRAHARI MAHTAB :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a large concentration of Bangladeshi refugees in the coastal areas of Orissa

specially in Baleswar, Bhadrak, Kendrapada, Jagatsinghpur and Puri districts;

(b) if so, the reasons therefor; and

(c) the steps taken by the Union Government to check infiltration of Bangladeshis in Orissa?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) In view of the long and porous border with Bangladesh and also on account of various push and pull factors, Government are aware that Bangladeshi infiltrators have managed to sneak into various places including Orissa.

(c) A series of measures have been taken by the Government to curb the problem of infiltration of bangladeshi nationals into India. These measures include raising of additional battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. The matter has also been taken up with the Government of Bangladesh on various occasions. The progress of these measures is reviewed regularly at various levels.

The Government of Orissa has informed that all officers in charge of Police Stations of bordering areas have been instructed to keep close watch and verify the visitors in their jurisdiction. They have also been instructed to collect advance intelligence regarding any newcomer other than Indians. The District Administrations have been requested to check the family members of Bangladeshi settlers while preparing voters list and collecting revenue. They have been requested to take action for eviction of unauthorised settlers.

[Translation]

150-51  
**Fertilizer to Farmers**

51. **SHRI KANTILAL BHURIA :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have made adequate arrangement to make available fertilisers to the farmers;

(b) if so, whether cases of blackmarketing and irregularities in the sale of fertilisers have been noticed by the Government; and

(c) if so, the steps taken by the Government to check the blackmarketing and irregularities prior to the start of Monsoon season?